

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA 1272/2003

New Delhi, this the 21st day of May, 2003

Hon'ble Sh. Shanker Raju, Member (J)

Sh. Rakesh Bhatt
S/o Sh. M.L.Bhatt
B-26, Rajpur Khurd
NEW Delhi - 68.

...Applicant

(By Advocate Sh. S.C.Rana)

V E R S U S

Union of India through

1. Secretary
Ministry of Urban
Development & Rehabilitation
Nirman Bhawan, New Delhi.
2. The Executive Engineer (Elect)
President's Estates, Electrical Division
CPWD Rashtrapati Bhawan, New Delhi - 4.

...Respondents

O R D E R (ORAL)

By Shri Shanker Raju,

Heard. Ld. counsel for the applicant seeks permission to withdraw this OA with liberty to take appropriate proceedings. Permission granted.

2. OA is dismissed as withdrawn with aforesaid liberty.

S.Raju

(SHANKER RAJU)
MEMBER (J)

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